

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 463 of 2016  
In DFR No.2267 of 2016**

**Dated: 19<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of :**

**Swastik Construction Services ...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.  
Mr. Shridhar Prabhu

**ORDER**

**IA No.463 of 2016  
(Appl. for condonation of delay)**

Issue fresh dasti notice to the respondents returnable on 08.11.2016. Dasti, in addition, is permitted.

List the matter on **08.11.2016.**

**(I.J.Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/sh